

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/142/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 10th January, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/94 dtd. 06.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, **from the evening of 12.01.2022 till the morning 17.01.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/143 /A, dated , 10-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)
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